

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 203

IA-2252/2022

In

IB-170(ND)/2021

IN THE MATTER OF:

M/s. Ultratech Cement Ltd. (Unit: Birla White)

.....APPLICANT/PETITIONER

Vs.

M/s. Universal Journeys India Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Puneet Bajaj.

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **02.06.2023**.

Sd/-
(Court Officer)